

में रहे तो उन्हें पूरा किराया देना चायेह क्यो-
कि जो सरकारी मकान हैं, उन का किराया
४५ (ए) के नीचे जो होता है वह सवसिडाइज्ड
रेंट होता है, मार्किट रेंट नहीं होता है ।

श्री श्रीकारलाल बेरवा : मैं जानना
चा ता हूं कि जिन कर्मचारियों ने खुद अपने
मकान होते हुए भी उन्हें दूसरों को ज्यादा
किराये पर दे रक्खे हैं और वे खुद सरकारी
बंगलों में रहते हैं, कम किराये पर, क्या उन की
कोई लिस्ट सरकार के पास है ?

श्री मेहरचन्द खन्ना : यह सवाल ही
इस के मुताल्लिक है ।

श्री श्रीकारलाल बेरवा : सरकार के पास
क्या इस की कोई सूचना है कि कौन कौन . .

Mr. Deputy Speaker: Next question.

Houses on Hire Purchase Basis

+

*95. { **Shri Yashpal Singh:**
Shri Bishanchander Seth:
Shri P. C. Borooah:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether Government are considering a proposal to build houses and then sell them to people of the lower and middle income groups on hire-purchase basis; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). The Low Income Group Housing Scheme and the Middle Income Group Housing Scheme already provide for grant of loans to State Governments for construction of houses for sale either outright or on a hire-purchase basis to persons eligible for assistance under the two schemes.

श्री यशपाल सिंह : बजाय इसके कि सरकार इस खरीद फरोख्त की दलाली में पड़े, मकान बनाने वालों को सीधी सब्सिडी या लोन क्यो नहीं देती है ?

निर्माण, आवास तथा पुनर्वास मंत्री (श्री मेहरचन्द खन्ना) : यही तो है जो हम कर रहे हैं ।

श्री यशपाल सिंह : खरीद फरोख्त जो है, उस को .

श्री मेहर चन्द खन्ना : स्कीम में यही चीज है जो कि लो इनकम ग्रुप वालों के लिये है । बड़ा खेद होता है कि सवाल को भी नहीं समझा गया है और जबाब को भी नहीं समझा गया है ।

श्री क० ना० तिवारी : यह स्कीम सिर्फ शहर के लोगों के लिये है या देहान के लोगों के लिये भी है ?

Shri P. S. Naskar: This scheme is open to all persons on the basis of income. It does not matter whether they live in urban areas.

श्री शिव नारायण : मैं यह जानना चाहता हूं कि मिडिल क्लास के लोगों के लिये अब तक कितने मकान बनाये गये हैं ?

श्री मेहर चन्द खन्ना : यह स्कीम ही मिडिल इनकम ग्रुप के लिये बनाई गई है ।

Shri P. Venkatasubbaiah: May I know whether the attention of this Government has been drawn to the report that the Andhra Pradesh State Housing Board has put to auction houses that were built under the low income group and middle income group housing scheme, instead of allotting them? It seems that it intends to allot the houses to the highest bidders. Does it not go against the policy of the Government?

Shri Mehr Chand Khanna: We have no information on this point. I shall certainly look into this point.

Shri Balkrishna Wasnik: May I know whether there is any scheme for industrial workers?

Shri Mehr Chand Khanna: That question was answered a little while ago.

Shri Swell: Are Government aware of the fact that some State Governments, like for example the Assam Government, have not been able to utilise the housing loans allotted to them? If so what are the reasons?

Shri Mehr Chand Khanna: I do not want to assess the merits of each Government. But I think I can say from memory that the implementation of the housing schemes in Assam has not been to the same extent as, possibly, in UP or in Bombay.

Dr. Gaitonde: How has the middle income group been defined?

Shri P. S. Naskar: A person whose income is in the range of Rs. 6,000 to Rs. 15,000 per annum comes under the middle income group.

Shri Priya Gupta: Is the Government aware that in the Railways the housing loan has been kept pending sanction in view of the fact that for employees who come under the Payment of Wages Act, the total deductions from wages for the loan amount will be above the quantum permissible under the provisions of the Payment of Wages Act? So, what attempts are the Works & Housing Ministry making to get over this difficulty and enable them to take advantage of this scheme?

Shri P. S. Naskar: That question should be addressed to the Railway Ministry.

Shri Priya Gupta: It is a general question. The employees come under the Payment of Wages Act, not under any Railway rules.

Mr. Deputy Speaker: He may table a question to the concerned Ministry.

श्री यशपाल सिंह : मेरे पूछने का मतलब यह था कि इस सिलसिले में जो आप सन्सिडी वगैरह दे रहे हैं या लोन दे रहे हैं या मकान बनाने का सिलसिला बांध रहे हैं उस के मुताबिक जिन लोगों को अब तक मकान नहीं मिले हैं, उनके लिये क्या इन्तजाम हो रहा है ? जैसे १५-१६ एम० पीज हैं जो बिना मकान के रह रहे हैं । मैं जानना चाहता हूँ कि वे इस सिलसिले में आते हैं या नहीं ।

Shri P. S. Naskar: They may come under the low income group, or the middle income group, depending upon their income.

Rural Water Supply in West Bengal

+

*96. { **Shri Warrior:**
Shri Dinen Bhattacharya:
Shri Vasudevan Nair:
Shri M. N. Swamy:

Will the Minister of Health be pleased to state:

(a) the nature and extent of financial assistance asked for by the West Bengal Government for implementing the State's rural water supply schemes under the Third Plan;

(b) the nature and extent of assistance so far given; and

(c) the progress so far achieved in implementing the schemes?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) As proposed by the Government of West Bengal, a provision of Rs. 50 lakhs has been made in the State plan for implementing the rural water supply schemes under the National Water Supply and Sanitation Programme during the Third Five Year Plan.

(b) A sum of Rs. 192.29 lakhs has been paid as grant-in-aid to the Government of West Bengal during the